

- (i) Fifty-fourth Report on 'Digital Payment and Online Security Measures for data protection' pertaining to the Ministry of Electronics and Information Technology;
- (ii) Fifty-fifth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-eighth Report (Seventeenth Lok Sabha) on 'Citizens' Data Security and Privacy' pertaining to the Ministry of Electronics and Information Technology;
- (iii) Fifty-sixth Report on 'Regulation of Cable Television in India' pertaining to the Ministry of Information and Broadcasting; and
- (iv) Fifty-seventh Report on 'Department of Posts — Initiatives and Challenges' pertaining to the Ministry of Communications (Department of Posts).

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Com Committee (2023-24):-

- (i) One Hundred fourth Report on "Inventory Management in Ordnance Services";
- (ii) One Hundred fifth Report on "Loss of Revenue and Undue Benefit to the Licensee";
- (iii) One Hundred sixth Report on "Avoidable Payment of Compensation Charges for Low Power Factor- V.O. Chidambaranar Port Trust";
- (iv) One Hundred seventh Report on "Training of Officers in Indian Navy";
- (v) One Hundred eighth Report on "Dredging activities in Kolkata Port Trust";
- (vi) One Hundred ninth Report on "Revenue loss to Jawaharlal Nehru Port Trust (JNPT)";
- (vii) One Hundred tenth Report on Action taken by the Government on the Observations/Recommendations of the Committee contained in the Forty-eighth Report of the Committee (17th Lok Sabha) on "Levy of Anti-Dumping Duty on Imports";
- (viii) One Hundred eleventh Report on Action taken by the Government on the Observations/Recommendations of the Committee contained in the Fifty-First Report of the Committee (17th Lok Sabha) on "Assessment of Assesseees in Entertainment Sector (DT)";

- (ix) One Hundred twelfth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in the Sixty-First Report of the Committee (17th Lok Sabha) on "Non-utilisation of Solar Thermal Power Plant";
- (x) One Hundred thirteenth Report on "Development of Railway Land for Commercial use by Rail Land Development Authority";
- (xi) One Hundred fourteenth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in the 66th Report of the Committee (16th Lok Sabha) on "Non-compliance by the Ministries/ Departments in Timely submission of Action Taken Notes on the non-selected Audit Paragraphs (Civil and Other Ministries)";
- (xii) One Hundred fifteenth Report on "Catering Services in Indian Railways";
- (xiii) One Hundred sixteenth Report on Action taken by the Government on Recommendations/Observations contained in 49th Report of the Committee on "Assessment relating to Agricultural income";
- (xiv) One Hundred seventeenth Report on Action taken by the Government on Recommendations/Observations contained in 53rd Report on "Excesses Over Voted Grants and Charged Appropriation (2019-20)";
- (xv) One Hundred eighteenth Report on "Inordinate delay in setting up of Indian National Defence University (INDU)";
- (xvi) One Hundred nineteenth Report on "Loss of Revenue due to failure to revise Casual Occupation and Service Charges";
- (xvii) One Hundred twentieth Report on "Short Assessment of rent";
- (xviii) One Hundred twenty first Report on "Disability Pension in Indian Army";
- (xix) One Hundred twenty second Report on "Audit of Pay & Allowances in Police Department, UT, Chandigarh"; and
- (xx) One Hundred twenty third Report on Action taken by the Government on Recommendations/Observations contained in 72nd Report on "Irregularities in awarding of major works of SEEPZ, SEZ Authority, Mumbai".

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ**

श्री अजय प्रताप सिंह (मध्य प्रदेश): महोदय, मैं ग्रामीण विकास विभाग (ग्रामीण विकास मंत्रालय) से संबंधित 'महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम (मनरेगा) के माध्यम से ग्रामीण रोजगार - मज़दूरी दर और उससे संबंधित अन्य मामलों का अवलोकन' विषय के संबंध में